

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

15. C.P.(CAA)/314(MB)2023
IN
C.A.(CAA)/259(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.04.2024**

Name of the Party: Ramgopal Textiles Limited

Section 230-232 of Companies Act, 2013

ORDER

1. Mr. Shyam Kapadia a/w Ms. Shruti, Ld. Counsel for the Petitioner present through physical mode. Mr. Tushar Wagh, Ld. Authorised Representative for the Deputy Regional Director present through virtual mode.
2. Ld. Authorised Representative for the RD appeared and submits that there is no objection from the RD side to approval of the Scheme.
3. Heard the Counsel and perused the records.
4. **Reserved for orders.**

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)